Title: Introduction of the Bihar Appropriation Bill, 2005. (Motion adopted and Bill Passed).

17.52 hrs.

BIHAR APPROPRIATION BILL, 2005*

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Bihar for the services of the financial year 2004-2005.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Bihar for the services of the financial year 2004-2005."

The motion was adopted.

SHRIP. CHIDAMBARAM: Sir, I introduce ** the Bill.

MR. DEPUTY-SPEAKER: The Minister may now move for consideration of the Bill.

SHRIP. CHIDAMBARAM: Sir, I beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Bihar for the services of the financial year 2004-2005, be taken into consideration."

MR. DEPUTY-SPEAKER: The guestion is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Bihar for the services of the financial year 2004-2005, be taken into consideration."

The motion was adopted [reporter86].

MR. DEPUTY-SPEAKER: The House will now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

^{*} Published in the Gazette of India, Extraordinary Part-II, Section-2, Dated 19.3.2005.

^{**} Introduced with the recommendation of the President.

MR. DEPUTY-SPEAKER: The Minister may now move that the Bill be passed.

SHRIP. CHIDAMBARAM: Sir, I beg to move:

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

SHRIP. CHIDAMBARAM: Thank you, Sir.

MR. DEPUTY-SPEAKER: The House stands adjourned to meet again at 11 a.m. on 21st March, 2005.

17.53 hrs.

The Lok Sabha then adjourned till Eleven of the Clock

on[r87] Monday, March 21, 2005/Phalguna 30, 1926 (Saka).

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IRIIfd. by b
IRZI
IRZIIfd d
ICMC4|Fd. by e1.
ICMC5|
IDG| Sh Mohale cd
ISMD7|Contd. by f1.e
IRIIfollowed
IRZI(cd. by h1)
Intojcd by j1
II11|cont. k1
Irpm12|(Cd.by o1)
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[R13]m1cd

[14]cd. by n

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Contd- Nitish Kr.
[k16](Cd. by o1)
[R17]cd by p
[lh18]Cd. By q1
[e19]SHRI NIKHIL KUMAR (AURANGABAD, BIHAR) CONTINUED
[cmc20] Cd. by s1.h
[R21]cd. by t
[r22]cd by U
R23]cd w
[p24] cd by x1
[RB25]Cd. By y
[R26](cd. by z1)
[i27]Cont. b2
[rpm28](Cd.by c2)
Cd by g2
[r30] cd by h2
[R31]cd by j2
[R32]Cd by k2
[c33] contd. by I2.e
[r34]Cd by M2
[R35]cd n2
[m36]fd by n2
[R37]cd n2
[p38] cd by m2
[t39]Contd. by p2
[640]SHRI C.K. CHANDRAPPAN CONTINUED
[R41](cd. by q2)
[h42]cd by r
[krr43]Contd by s2
[reporter44] contd by T2
R45U2cd
[KMR46]Cd by x2
[R47]Cd by y2
[r48] cd by z2
[R49]ctd by a3
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[cmc51] Cd. by b3.h
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R54]cd e3
[bru55]Cd. By f3
[r56]contd. by G3
[R57](cd. by h3)
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[rpm60](Cd.by I3)
[r61]Ctd by m3
[62]Cd. by n3
[t63]Contd. by o3
[664]SHRI SHIVRAJ V. PATIL CONTINUED
[665] FOLLOWED BY P3
[r66] Cd by q3
[R67]ctd by r3
[R68]cd. by t3
[r69]cd by U3
[R70]w3 cd
[p71] cd by x
[R72](cd. by z3)
[h73]cd b y a4
[74]Raghunath jha cont.
[i75]cont.
[rpm76](Cd.by c4)
R77d4cd
[bru78]Cd. By e4
Contd - f4
[R81]Cd by h4
[c82] contd. by j4.e
[cmc83] Contd. By k4.h
[r85]Fld by I4
[reporter86]Fld by C2
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[r87] Friday, March 10, 2000/Phalguna 20, 1921 (Saka).